

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 297 of 2020

IN THE MATTER OF:

Edgewood Networks Pvt. Ltd.

...Appellant

Versus

Houston Technologies Ltd.

...Respondent

For Appellant: None

For Respondent: None

O R D E R

18.02.2020 None Present.

List the Appeal as 'fresh case' on **16th March, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice A.B. Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)